GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 3538 (To be answered on the 10th August 2023)

SABARIMALA AIRPORT

3538. SHRI V.K. SREEKANDAN

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

- (a) whether it is a fact that the Government has approved the proposal to establish the Sabarimala Greenfield airport at Erumeli;
- (b) if so, the details thereof;
- (c) whether it is also true that the approval was granted on the basis of the techno-economic feasibility study report presented by the State Government; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) to (d): In June, 2020, Kerala State Industrial Development Corporation (KSIDC), a Government of Kerala Enterprise, submitted an application under Greenfield Airports Policy (GFA) Policy, 2008 to Ministry of Civil Aviation (MoCA) for grant of 'Site Clearance' for development of Greenfield airport at Kottayam (Sabarimala) in Kerala.

The proposal of KSIDC was considered in consultation with Airports Authority of India (AAI), Directorate General of Civil Aviation (DGCA), Ministry of Defence (MoD) and KSIDC as per GFA Policy, 2008. Further, based on the observations of AAI and DGCA, KSIDC was requested to submit a Techno-Economic Feasibility Study (TEFS) Report. The Final TEFS report was submitted by KSIDC in June, 2022 and the same was considered in consultation with AAI and DGCA.

On the basis of the recommendations of the Steering Committee on Greenfield Airports, Government of India has granted Site Clearance to KSIDC for setting up of an International Greenfield Airport at Kottayam (Sabarimala) on 13.04.2023.
